

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

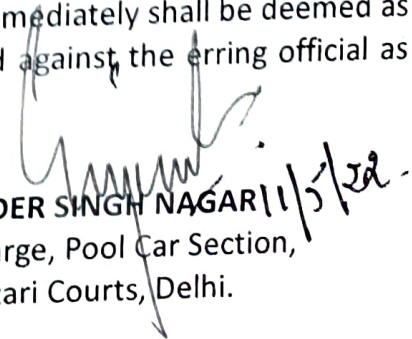
ORDER

With the approval of Ld. Principal District & Sessions Judge (HQ's), Delhi the following transfer/ posting of the drivers are made with immediate effect:-

S. No.	Name of driver and E.Code	From	To
1.	Sh Anil kumar S/o Sh. Ram Avtar E.Code:-10031/70359374 Mob:- 9868545751	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Rohini Courts, Delhi
2.	Sh Ram Krishan S/o Sh. Gugan Singh E.Code:- 10077 Mob:- 9810555595	Pool Car Section, Tis Hazari Courts, Delhi.	Pool Car Section, Rohini Courts, Delhi.
3.	Sh. Dharambir Saini S/o Sh. Sulekh Chand E.Code:-10080 Mob:- 9868443218	Pool Car Section , Rohini Courts, Delhi.	Pool Car Section, Tis Hazari Courts, Delhi.
4.	Sh Kuldeep Singh Bisht S/o Sh. Malu Singh E.Code:-10030/36866604 Mob:- 9718862724	Pool Car Section, Rohini Courts, Delhi.	Pool Car Section, Tis Hazari Courts, Delhi
5.	Sh Sanjeev Kumar S/o Sh. Mehar Chand E.Code:-10051/ 30593008 Mob:- 9212777671	Pool Car Section, Saket Courts Complex, New Delhi	Pool Car Section, Karkardooma Courts Complex, New Delhi
6.	Sh Rakesh Kumar S/o Late Sh Nafe Singh E.Code:- 51159189 Mob:- 9990152397	Pool Car Section, Tis Hazari Courts, New Delhi	Pool Car Section, Saket Courts Complex, New Delhi

Note:-

1. Concerned driver may be directed to takeover and handover the charge of respective vehicle immediately.
2. Non-compliance of the aforesaid order or proceeding on leave immediately shall be deemed as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official as per rule.


GAJENDER SINGH NAGARI
Officer-In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.

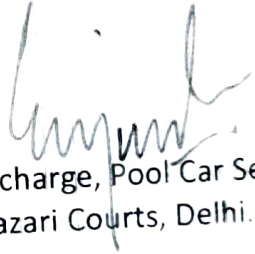
Copy forwarded for information and necessary action to:-

No. 34704-741 /Pool Cars/T&P/THC/2022

Delhi, dated the 31 MAY 2022

Copy forwarded for information and necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs), Room No. 302A, Tis Hazari Courts, Delhi
2. The PS to Ld. Principal District & Sessions Judge, Rohini Courts (New Delhi) Karkardooma (Delhi) & Saket Courts (New Delhi) .
3. The Senior Administrative Officer (Judl.), Administration Branch (III), THC Courts (Central), Rohini Courts (New Delhi), Karkardooma (Delhi) & Saket Courts (New Delhi).
4. The A.O., Accounts Branch Rohini Courts/Karkardooma (Delhi)/Saket Courts (New Delhi), Website committee (English & Hindi), Tis Hazari (Central), Rohini Courts (New Delhi), Karkardooma (Delhi) & Saket Courts (New Delhi).
5. Personal File Admin. Branch III, Tis Hazari Courts, Rohini Courts (New Delhi), Karkardooma (Delhi) & Saket Courts (New Delhi).
6. Dealing Assistanct (Leave, ACR seat, Service book seat, Layer Seat), Admn. III, Central (THC), Rohini Courts, Karkardooma (Delhi) & Saket Courts (New Delhi).
7. The Drivers concerned with the directions to comply the order immediately.
8. The Branch Incharge, Pool Car Branch, Rohini Courts, Karkardooma Courts and Saket Courts with the direction to submit the compliance report qua joining of the aforesaid drivers to the undersigned.
9. Guard File.


Officer-In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.